

[English]

Delhi

**Implementation of National Capital
Region**

3365. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any headway has been made in the implementation of National Capital Region plan to reduce congestion in Delhi; and

(b) if not, the details of steps take to expedite the implementation of the national Capital Region plan together with reasons for the delay in its implementation?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Yes, Sir.

A sum of Rs. 128.00 crores has been spent by the participating states and the Central agencies viz. Ministry of Urban Development NCR Planning Board on approved Urban Development schemes in the Region during the period 1974 to March '90.

[Translation]

**Employment in LIEU of Acquisition of
Land in Delhi**

3366. SHRI TARIF SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Delhi Administration had been following a policy of providing employment to one person from each family in case of acquisition of the cultivable land of the farmers;

(b) if so, the number of boys and girls of the farmers provided employment by the

Delhi Administration/Delhi Development Authority so far;

(c) whether said policy has now been discontinued by Delhi Administration/Delhi Development Authority; and

(d) if so, the reason therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (d). A decision was taken by the DDA in 1973 to provide employment to a dependent of each family whose land had been acquired. This was, however not found to be feasible and was subsequently modified in 1978 when it was decided to give weightage to such persons in competitive tests for recruitment to the posts of L.D.C.

A total of 77 persons have been provided employment so far under both these decisions.

[English]

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Action taken under Essential Commodities Act

3367. SHRI BABANRAO DHAKNE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state the details of action taken under Essential Commodities Act, 1955, such as the number of raids made, the number of persons arrested the number of person prosecuted, the number of persons convicted and the value of goods confiscated since January, 1988, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): Statement I to III indicating action taken by the State Governments/Union Territory Administrations under the Essential commodities Act, 1955 during the years 1988, 1989 and 1990 are given below.

STATEMENT-I

Action taken under the Essential Commodities Act, 1955 for the year 1988

Sl. No.	States/UTs.	No. of raids made	No. of persons arrested	No. of persons prosecuted	No. of persons convicted	Value of goods confiscated (Rs. in Lakhs)
1	2	3	4	5	6	7
1.	Andhra Pradesh	5305	1366	102	50	273.69
2.	Assam	3334	8	44	8	2.80
3.	Arunachal Pradesh	7	—	7	—	—
4.	Bihar			N.A.		
5.	Gujarat	5340	73	63	22	156.46
6.	Haryana	151	162	16	—	28.93
7.	Himachal Pradesh	—	4	22	—	0.43
8.	Goa	1318	3	4	—	0.22
9.	Jammu & Kashmir	639	1042	604	47	—

Sl. No.	States/UTs.	No. of raids made	No. of persons arrested	No. of persons prosecuted	No. of persons convicted	Value of goods confiscated (Rs. in Lakhs)
1	2	3	4	5	6	7
10.	Karnataka	2645	670	453	—	27.40
11.	Kerala	4659	1	40	97	2.43
12.	Madhya Pradesh	3569	77	313	57	105.19
13.	Maharashtra	515	623	97	1	55.68
14.	Manipur	19	—	2	2	—
15.	Meghalaya	305	—	—	—	—
16.	Mizoram	57	40	40	—	0.81
17.	Nagaland			Nil		
18.	Orissa	8021	9	164	1	7.16
19.	Punjab	10911	3	—	—	29.54

Sl. No.	States/UTs.	No. of raids made	No. of persons arrested	No. of persons prosecuted	No. of persons convicted	Value of goods confiscated (Rs. in Lakhs)
1	2	3	4	5	6	7
20.	Rajasthan	1475	36	474	12	8.23
21.	Sikkim	5	5	—	—	—
22.	Tamil Nadu	8698	1418	912	42	171.76
23.	Tripura	1045	42	16	8	8.03
24.	Uttar Pradesh	34344	1117	1463	73	652.19
25.	West Bengal	2880	1689	854	—	27.99
26.	A & N Islands	3773	4	99*	—	—
27.	Chandigarh	243	1	—	1	—
28.	Dadra & Nagar Haveli			Nil		
29.	Delhi	2745	43	49	32	4.65

Sl. No.	States/UTs.	No. of raids made	No. of persons arrested	No. of persons prosecuted	No. of persons convicted	Value of goods confiscated (Rs. in Lakhs)
1	2	3	4	5	6	7
30.	Daman & Diu			Nil		
31.	Lakshadweep			Nil		
32.	Pondicherry	578	66	27	26	0.44
	Total	102581	8502	5867	479	1574.03

STATEMENT-II

Action taken under Essential Commodities Act, 1955 for the year 1989

Sl. No.	State/UT	No. of raids made	No. of persons arrested	No. of persons prosecuted	No. of persons convicted	Value of goods confiscated (Rs. in lakhs)	Period upto
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	7150	1349	77	14	380.79	December
2.	Assam	2164	9	27	11	—	December
3.	Arunachal Pradesh	29	—	—	—	—	December
4.	Bihar			Not reported			
5.	Gujarat	4260	40	27	—	118.35	December
6.	Goa	509	—	—	—	—	December
7.	Haryana	188	68	15	—	1.90	December
8.	Himachal Pradesh	13694	—	—	1	0.19	December
9.	Jammu & Kashmir	217	297	105	4	—	November

Sl. No.	State/UT	No. of raids made	No. of persons arrested	No. of persons prosecuted	No. of persons convicted	Value of goods confiscated (Rs. in lakhs)	Period upto
1	2	3	4	5	6	7	8
10.	Karnataka	4578	763	102	—	86.30	December
11	Kerala	1125	—	—	1	0.87	December
12.	Madhya Pradesh	3947	48	283	43	540.66	December
13.	Maharashtra	439	715	285	52	186.88	December
14.	Manipur			Nil			December
15.	Meghalaya	1302	—	—	—	—	November
16.	Mizoram	34	—	—	—	—	December
17.	Nagaland			Nil			December
18.	Orissa	408	25	138	10	10.42	December
19.	Punjab	10418	—	—	—	0.42	December

Sl. No.	State/UT	No. of raids made	No. of persons arrested	No. of persons prosecuted	No. of persons convicted	Value of goods confiscated (Rs. in lakhs)	Period upto
1	2	3	4	5	6	7	8
20.	Rajasthan	948	61	279	216	33.62	December
21.	Sikkim	4	5	—	—	—	December
22.	Tamil Nadu	6773	848	373	306	225.93	December
23.	Tripura	229	37	22	—	0.55	December
24.	Uttar Pradesh	44290	1124	1474	65	400.59	December
25.	West Bengal	2395	1132	659	25	27.85	December
26.	Andamadr & Nicobar Islands	4403	5	144	1	27.85	December
27.	Chandigarh	20	—	—	—	—	December
28.	Dadra & N. Haveli			Nil			December

Sl. No.	State/UT	No. of raids made	No. of persons arrested	No. of persons prosecuted	No. of persons convicted	Value of goods confiscated (Rs. in lakhs)	Period upto
1	2	3	4	5	6	7	8
29.	Delhi	1976	72	44	10	5.82	December
30.	Daman & Diu			Nil			December
31.	Lakshadweep			• Nil			November
32.	Pondicherry	899	70	42	21	0.92	December
	Total:	112399	6860	4096	680	2022.06	

STATEMENT-III

Action taken under the Essential Commodities Act 1955 during 1990 (w.e.f. 1.1.1990) Information received upto 16.8.1990 (P)

Sl. No.	State/UT	No. of raids made	No. of persons arrested	No. of persons prosecuted	No. of persons convicted	Value of goods confiscated (Rs. in lakhs)	Reported upto
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	4770	777	21	3	103.96	June
2.	Assam	556	—	16	—	—	May
3.	Arunachal Pradesh	16	—	—	—	—	June
4.	Bihar	275	238	205	—	77.41	June
5.	Gujarat	2395	13	25	8	76.80	June
6.	Goa	26	2	1	—	00.88	June
7.	Haryana	37	31	2	—	.04	May
8.	Himachal Pradesh			Nil			June
9.	Jammu & Kashmir	6	6	1	—	—	March

Sj. No.	State/UT	No. of raids made	No. of persons arrested	No. of persons prosecuted	No. of persons convicted	Value of goods confiscated (Rs. in lakhs)	Reported upto
1	2	3	4	5	6	7	8
10.	Karnataka	1299	317	134	—	8.20	June
11.	Kerala	236	—	—	—	.03	May
12.	Madhya Pradesh	1306	13	129	4	23.10	May
13.	Maharashtra	173	255	143	82	68.13	June
14.	Manipur			Nil			March
15.	Meghalaya	27	—	—	—	—	April
16.	Mizoram	7	—	—	—	—	June
17.	Nagaland	—		Nil			May
18.	Orissa	509	2	86	—	3.75	July

Sl. No.	State/UT	No. of raids made	No. of persons arrested	No. of persons prosecuted	No. of persons convicted	Value of goods confiscated (Rs. in lakhs)	Reported upto
1	2	3	4	5	6	7	8
19.	Punjab	5483	—	—	—	—	June
20.	Rajasthan	547	18	27	83	8.23	May
21.	Sikkim	2	3	—	—	—	June
22.	Tamil Nadu	1362	25	21	19	74.83	June
23.	Tripura	176	5	12	9	00.15	June
24.	Uttar Pradesh	21485	611	790	98	330.31	May
25.	West Bengal	960	412	257	5	16.97	June
26.	A & N Islands	1752	2	56	—	—	April
27.	Chandigarh				Nil		June

Sl. No.	State/UT	No. of raids made	No. of persons arrested	No. of persons prosecuted	No. of persons convicted	Value of goods confiscated (Rs. in lakhs)	Reported upto
1	2	3	4	5	6	7	8
28.	D & N Haveli			Nil			June
29.	Delhi	278	9	8	6	00.07	June
30.	Daman & Diu	19	—	—	—	—	June
31.	Lakshadweep			Nil			May
32.	Pondicherry	267	25	30	2	00.42	June
Total:		43969	2764	1954	319	973.28	